

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-552(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018**

**NAME OF THE COMPANY: M/s. CG Power and Industrial Solutions Ltd.
V/s. M/s. Effimac Equipments Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

The first progress report has been filed by the IRP.

To come up on 8th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)